

THE HIGH COURT OF KERALA

Kochi - 682 031

Dated - 26-02-2016

PROCEEDINGS

Judicial Department - Filling up the vacancies of Sheristadars - Orders issued.

ORDER NO. B1(A) - 913 / 2016

As part of filling up the existing vacancies of Sheristadars of the Subordinate Judiciary, the following orders are issued:

1. Shri P.Balachandran Sheristadar, District Court, Thrissur is transferred and posted as Sheristadar, District Court, Palakkad.

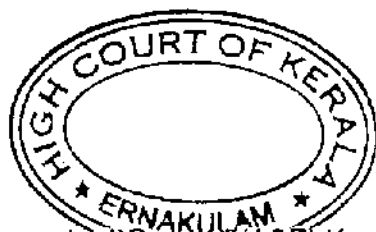
2. Shri T.S.Karthikeyan, Sheristadar, District Court, Pathanamthitta is transferred and posted as Sheristadar, District Court, Thrissur

3.Smt. D.Rema, Sheristadar, Family Court, Chavara, is appointed as Sheristadar, District Court in the scale of pay ₹ 42,500- 87000 and posted as Sheristadar, District Court, Thiruvananthapuram.

4.Shri K.O.Jacob, Sheristadar, MACT, Pathanamthitta is appointed as Sheristadar, District Court in the scale of pay ₹ 42,500- 87000 and posted as Sheristadar, District Court, Pathanamthitta

The Presiding Officers of the Courts concerned are directed to make necessary charge arrangements .

(By Order)



N. Anil Kumar
N. Anil Kumar
Registrar (Subordinate Judiciary)

To

- The Accountant General (A&E) Kerala, Thiruvananthapuram (4 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Addl.Chief Secretary to Government, Home (C) Department, TVPM (with C/L)
The Director of Public Relations, Thiruvananthapuram.
The District Judges of Thiruvananthapuram, Kollam, Pathanamthitta, Thrissur & Palakkad
The Judge, Family Court, Chavara &
The MACT, Pathanamthitta
The Officers and Courts concerned.
The Private Secretary to the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The B2, B3, B4, B5, C1, C3, D2, E1 & I1 seats, High Court.
The Administrative Records Section, High Court (2 copies)

Copy submitted to :

The Honourable the Judges.